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FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

CORRIGENDA

New Delhi, the 6th January, 2026

F. No. Std/SP-21/A-1.2024/N-01—In the notification of Food Safety and Standards Authority of India, the Food Safety and Standards (Alcoholic Beverages) Second Amendment Regulations, 2025 published in the Gazette of India, Extraordinary, Part III, Section 4, *vide* notification number F. No.: Std/SP-21/A-1.2024/N-01, dated the 19th November, 2025.

1. Page 2, for “Mumbai” read “New Delhi”.

RAJIT PUNHANI, Chief Executive Officer

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